

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**KILBURN OFFICE AUTOMATION LIMITED OPERATING IN SERVICE INDUSTRY**  
**AT VASUNDHARA BUILDING, 2<sup>nd</sup> FLOOR SPACE NO. 5 & 6, 2/7 SARAT BOSE**  
**ROAD, KOLKATA WB-700020 IN**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>						
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Kilburn Office Automation Limited CIN: L27106WB1980PLCO33140				
2.	Address of the registered office	Vasundhara Building, 2 <sup>nd</sup> Floor Space No. 5 & 6, 2/7 Sarat Bose Road, Kolkata WB-700020 IN				
3.	URL of website	Not Available				
4.	Details of place where majority of fixed assets are located	Kolkata (West Bengal)				
5.	Installed capacity of main products/ services	Not Available				
6.	Quantity and value of main products/ services sold in last financial year	As per latest available Financial Statement for Financial Year 2021-22: <table border="1" style="margin-left: auto; margin-right: auto;"> <thead> <tr> <th style="text-align: center;">Quantity</th> <th style="text-align: center;">Value (Rs. in lakhs)</th> </tr> </thead> <tbody> <tr> <td style="text-align: center;">-</td> <td style="text-align: center;">-</td> </tr> </tbody> </table>	Quantity	Value (Rs. in lakhs)	-	-
Quantity	Value (Rs. in lakhs)					
-	-					
7.	Number of employees/ workmen	2 (as on CIRP commencement)				
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by prospective resolution applicant via e-mail by raising specific request at e-mail id <a href="mailto:cirp.kilburn@gmail.com">cirp.kilburn@gmail.com</a>				
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The eligibility criteria is mentioned in the detailed Expression of Interest process document, a copy of which can be sought by email to <a href="mailto:cirp.kilburn@gmail.com">cirp.kilburn@gmail.com</a>				
10.	Last date for receipt of expression of interest	14/01/2023				
11.	Date of issue of provisional list of prospective resolution applicants	24/01/2023				
12.	Last date for submission of objections to provisional list	29/01/2023				
13.	Process email id to submit EOI	<a href="mailto:cirp.kilburn@gmail.com">cirp.kilburn@gmail.com</a>				



Kamal Nayan Jain

Resolution Professional

IBBI Reg No: IBBI/PA-001/IP-P00029/2016-17/10065

AFA No.: AA1/10065/02/170123/103801,

AFA Valid Upto:17/01/2023

For Kilburn Office Automation Limited

2/7 Sarat Bose Road, Vasundhara Building, Kolkata- 700020

Date: 30.12.2022

Place: Kolkata